

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1668/99

New Delhi this the 8th day of December, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

A.P. Jnagal,
S/o Late Shri Des Raj Jnagal,
Deputy Director (Under Suspension),
Under DGS&D, New Delhi,
and R/o 95D, Pocket B, SFS Flats,
Vikaspuri, New Delhi. Applicants.

(By Advocate: Shri P.L. Mimroth)

Vs.

1. Union of India through
its Secretary,
Department of Supply,
Ministry of Commerce, Nirman Bhawan.
New Delhi-110 001.
2. The Director (Vigilance),
Director General of Supply & Disposal,
Jewwan Tara, 5 Sansad Marg,
New Delhi. Respondents

O R D E R (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant impugns the suspension order dated 25.9.1996 (Annexure A-1) and seeks reinstatement with consequential benefits.

2. Heard both sides.
3. The aforesaid order dated 25.9.1996 states that applicant has been placed under suspension pursuant to a criminal offence which is under investigation, and he was detailed in custody on 10.9.1996 for a period acceding forty-eight hours. Under rules and instructions, the case of a Government employee placed under suspension has to be reviewed at periodical intervals to determine whether the

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suspension should be continued or not. Respondents in their reply in Para 4-8 of the OA have stated that applicant's case has been reviewed from time to time in consultation with the investigating agency. However, we have not been informed when applicant's case of suspension was reviewed last by respondents.

4. If the prescribed period within which applicant's case was required to be reviewed last has since expired, this OA is disposed of with a direction to respondents to review applicant's case for continued suspension strictly in accordance with rules and instructions by means of a detailed speaking and reasoned order under intimation to applicant. The OA stands disposed of accordingly. No costs

A Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)

Mittal